

COURT NO. 29**THE HONOURABLE SRI JUSTICE CHALLA GUNARANJAN**

To be Heard on Thursday The 8th day of October 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
1.1 along with 1					
1	CC/1297/2004 (WP/12137/1999) IA 1/2016(APPL 1212/2016) Implead Petition IA 2/2016(APPL 1213/2016) Permission Petition	N. RAJAGOPAL REDDY Vs SRI SHAMSHER SINGH RAVATH	SODUM ANVESHA	S NISCHALA REDDY ELEVATED AS JUDGE THE ADVOCATE GENERAL RAMA CHANDRA RAO GURRAM T S RAYALU NARASIMHA REDDY. G . L D KASIM SAHEB P VENKATA RAMA SARMA	CHITTOOR
1.1	WP/12810/2014 IA 1/2014(WPMP 16068/2014) Direction Petition IA 1/2026 Leave Petition	N. RAJAGOPAL REDDY Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	SODUM ANVESHA	GP FOR REVENUE GP FOR FORESTS GP FOR REVENUE	CHITTOOR
2	CC/1197/2011 (WP/20117/1998)	N.IBRAHIM KHAN Vs K.RAVI CHANDRAM	B SUDHAKAR REDDY AND NEERAJA REDDY	V R REDDY KOVVURI	CHITTOOR
3	CC/995/2012 (WP/25982/1999) IA 2/2012(APPL 4023/2012) L R Petition IA 1/2017(APPL 568/2017) Implead Petition IA 1/2026 Implead Petition	D.VENKATA RAO (SINCE DIED REP. BY Vs MR.BUKKA DAMODARAM	V R REDDY KOVVURI	T SRIKANTH REDDY K M KRISHNA REDDY	EAST GODAVARI
4	CC/3/2014 (WP/23336/2011)	G.Y. RAJU Vs SRI. PUMA CHANDER RAO	G RAVI MOHAN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	YSR KADAPA
5	CC/11/2014 (WP/17979/2012)	GULIPALLI PADMA Vs P. SRINIVASA RAO	RAMA RAO MAVIDI	GP FOR WOMEN DEV CHILD WELFARE	VISAKHAPATNAM
6	CC/16/2014 (WP/23918/2010) IA 1/2016(APPL 730/2016) Implead Petition IA 1/2017(APPL 2615/2017) Implead Petition	SRI SARADHA VIDYA SAMAJAM AIDED UP SCHOOL Vs SRI RAJESWAR THIWARI	T V S KUMAR	ADDL ADVOCATE GENERAL	YSR KADAPA
7	CC/17/2014 (WP/15560/2013)	N.VENUGOPAL YSR KADAPA DIST. Vs V.NAGI REDDY I.A.S. HYD & ANOTHER	VINOD KUMAR PEMMASANI	GP FOR PANCHAYAT RAJ & RURAL DEV	YSR KADAPA
8	CC/35/2014 (WP/32325/2013)	V. PRAKASH RAO Vs SRI K.CHANDRA SEKHAR RAO	SRINIVASA RAO BODDULURI	GP FOR PANCHAYAT RAJ & RURAL DEV	GUNTUR
9	CC/51/2014 (WP/28029/2009)	DASARI ANTHONY PRAKASH Vs SRI K.VIJAYANAND	G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
10	CC/52/2014 (WP/8641/2012)	SRI MAHALAKSHMI MINES AND MINERALS Vs SRI R.H.KHWAJA	P ROY REDDY		VIZIANAGARAM

11	CC/59/2014 (WP/1817/2013) IA 1/2014(APPL 36/2014) Direction Petition	N.P. RAMAKRISHNA Vs SRI K. PRADEEP CHANDRA IAS	V SATYAM REDDY		CHITTOOR
12	CC/74/2014 (WP/23780/2002)	P.REDDAIAH Vs SRI D.R.MEENA	L J VEERA REDDY		YSR KADAPA
13	CC/82/2014 (WP/15792/2013) IA 1/2015(APPL 4804/2015) Set Aside Petition	B. RAMANJANEYULU PRAKASAM DIST. Vs VIKAS RAJ HYD & 5 OTHERS	SUDHAKARA RAO AMBATI	GP FOR PANCHAYAT RAJ & RURAL DEV	PRAKASAM
14	CC/102/2014 (WP/29348/2013)	AIDED PRIMARY SCHOOL Vs SRI RAJESHWAR TIWARI I.A.S.	P V S S S RAMA RAO	K V RAGHU VEER	PRAKASAM
15	CC/129/2014 (WP/26381/2012)	M. NAGA BHUSHANA RAO Vs SRI PURNACHANDER RAO I.P.S	M V RAMA RAO	S V RAMANA	VISAKHAPATNAM
16	CC/132/2014 (WP/21745/2001) IA 1/2017(APPL 348/2017) Direction Petition	K. VENKATA RAO Vs SRI PRATTIPATI SRINIVASA RAO	P GOVINDA RAJULU	V V PRABHAKARA RAO	GUNTUR
17	CC/136/2014 (WP/21576/2013)	SMT. J.NAGAMANI Vs SRI C.HARIKIRAN	VENKAT CHALLA		KRISHNA
18	CC/144/2014 (WP/28121/2013) IA 1/2015(APPL 64/2015) Implead Petition	B.S. AIDED PRIMARY SCHOOL Vs SRI RAJESHWAR TIWARI I.A.S.	P V S S S RAMA RAO	K V RAGHU VEER GP FOR SCHOOL EDUCATION	PRAKASAM
19	CC/148/2014 (WP/24988/2013) IA 1/2015(APPL 67/2015) Implead Petition	J.V.N.A.A.A. U.P. SCHOOL Vs SRI RAJESHWAR TIWARI I.A.S.	P V S S S RAMA RAO	K V RAGHU VEER	PRAKASAM
20	CC/163/2014 (WP/27707/2009)	M/S BALAJI CREATIVE CONSTRUCTIONS Vs SRI R.V.RAMGOPAL RAO	P VENKATA RAO	GP FOR ROADS & BUILDINGS K NARSI REDDY GP FOR ROADS BUILDINGS	CHITTOOR
21	CC/173/2014 (WP/10107/2012)	N. MADHUSUDHAN REDDY Vs SRI RAJESWAR TIWARI I.A.S.	GANGISETTY RAJESWARA RAO		KURNOOL
22	CC/186/2014 (WP/10106/2012)	D. VIJAYAMMA Vs SRI RAJESWAR TIWARI I.A.S.	GANGISETTY RAJESWARA RAO		SPS NELLORE
23	CC/210/2014 (WP/12552/2013)	T. PAUL Vs SRI G.S.R.K.R. VIJAY KUMAR	CHANDRAIAH SUNKARA		PRAKASAM
24	CC/223/2014 (WP/3269/2012) IA 1/2014(APPL 121/2014) Direction Petition	PELLURU PEDDAMUNU SWAMY Vs SRI. RAMACHANDRA REDDY	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR
25	CC/283/2014 (WP/8042/2002)	K.KALIDAS Vs SRI P. APPANNA	M V RAMA RAO	ARUN KUMAR LATHKER(SC FOR APSRTC) S V RAMANA	VISAKHAPATNAM

26	CC/293/2014 (WP/11330/2013)	R.VENKATESWAR RAO Vs SHRI V ANIL KUMAR I A S	K RAGHUVVEER REDDY	A RAVINDER REDDY(SC FOR CIV SUPL CL) KALAMATA R BABU(SC AP CIVIL SUPPL CORPN)	VISAKHAPATNAM
27	CC/301/2014 (WP/32315/2013)	SMT. DR. M. ESTHER SUNEELA Vs SRI JAGADESHWAR	B CHANDRA SHEKHAR		GUNTUR
28	CC/311/2014 (WP/9433/2000)	MURAGANI SRINIVASULU ALIAS SRINIVASA RAO Vs A. SURYANARAYANA	V RAO PADALA	P ANAND SESHU (SC FOR APEPDCL)	WEST GODAVARI
29	CC/326/2014 (WP/32485/2013)	V.R.S. DEGREE COLLEGE Vs SRI R.M.DOBRIYAL I.F.S.	P V S S S RAMA RAO	GP FOR HIGHER EDUCATION (AP)	YSR KADAPA
30	CC/359/2014 (WP/25801/2001) IA 1/2014(APPL 203/2014) Direction Petition	DANNALA APPA RAO Vs SRI.SURENDER SINGH	N BHARAT BABU	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	EAST GODAVARI
31	CC/368/2014 (WP/16668/2002)	CH. CHANDRASEKHARA RAO Vs S.K. ROY	Y V RAVI PRASAD	RAVINDRA BHARATI	KRISHNA
32	CC/370/2014 (WP/14989/2004)	MR.PRADEEP KUMAR DEV Vs SRI. N. YUVRAJ IAS	N ASHWANI KUMAR	GP FOR MUNICIPAL ADMN AND URBAN DEV GP FOR ASSIGNMENT S LAKSHMINARAYANA REDDY(SC FOR GVMC) P RAJASEKHAR	VISAKHAPATNAM
33	CC/371/2014 (WP/16051/2007)	SMT.S.HUSSAIN BIBI Vs DR. J. PURNACHANDRA RAO	S M SUBHAN		KURNOOL
34	CC/376/2014 (WP/274/2006)	KANKIPATI GOPALA RAO Vs VSR CHOWDHARY	MADHAVA RAO AMBADIPUDI		SPS NELLORE
35	CC/540/2014 (WP/22620/2013)	Y.BALARAMAIAH Vs SRI CH.SREERAMA SHARMA	P RAGHAVENDRA REDDY		EAST GODAVARI
36	CC/542/2014 (WP/24588/2005) IA 1/2014(APPL 329/2014) Direction Petition IA 2/2014(APPL 1227/2014) Leave Petition IA 3/2014(APPL 1228/2014) Implead Petition	C.R.MOHAN Vs PROF.CH.A.RAJENDRA PRASAD	D KISHORE KUMAR	KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY) R V MALLIKARJUNA RAO N BHARAT BABU	CHITTOOR
37	CC/558/2014 (WP/4391/2007) IA 1/2014(APPL 333/2014) Direction Petition	KAGITA VENKATESWARALU Vs SRI J.C. BABU RAO NAIDU	GODEY SATISH	GP FOR LAND ACQUISITION GP FOR IRRI AND CAD	WEST GODAVARI
38	CC/626/2014 (WP/30006/2013)	ALA VENKATESWARLU Vs JVK APURVA SUNDARI	Kunchapu Balachandra	SRINIVAS AMBATI	YSR KADAPA
39	CC/887/2014 (WP/8848/2007) IA 1/2015(APPL 993/2015) Extension Petition	SMT. T.BHOODAVAMMA HYD & 8 OTHERS Vs T. RADHA HYD AMP 2 OTHERS	P S P SURESH KUMAR	THE ADVOCATE GENERAL GP FOR LAND ACQUISITION GP FOR SOCIAL WELFARE U KANAKA RAJU SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	SPS NELLORE

40	CC/891/2014 (WP/38989/2013)	A.CHANDRAIAH (56169) Vs DR.J. PURNACHANDRA RAO IAS.	V V L N SARMA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
41	CC/1111/2014 (WP/1825/2006)	D.V. NARAYANA Vs SRI C. RAVI KUMAR	G VIJAYA SARADHI		SPS NELLORE
42	CC/1113/2014 (WP/17553/2014) IA 1/2014(APPL 638/2014) Stay Petition	SHAIK MASTAN VALI Vs J.SURYA PRASUNA	Y N ANJANEYACHARYULU	GP FOR REVENUE (AP) S NANDA	GUNTUR
43.1 along with 43					
43	CC/1138/2014 (WP/5377/2008) IA 3/2025 Miscellaneous Petition	MADDI REDDY VENKATA SIVA NAGA PURUSHOTTAM Vs NIRANJANA REDDY	M PITCHAIAH	J DILEEP KUMAR SIREESHA RANI VALLABHANENI K B RAMANNA DORA K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In G RAJU P S P SURESH KUMAR	WEST GODAVARI
43.1	CC/1418/2014 (WP/5385/2008)	Y.V.V. SATYANARAYANA Vs NIRANJAN REDDY	M PITCHAIAH	J DILEEP KUMAR SIREESHA RANI VALLABHANENI K B RAMANNA DORA K SREEDHARA MURTHY (SC for Municipalities and Municipal Corporation services) SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES B D MAHESWARA REDDY POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In G RAJU P S P SURESH KUMAR	WEST GODAVARI
44	CC/1257/2014 (WP/14989/2004)	SRI V. SISHIR CHANDRA DEO Vs SRI. N. YUVRAJ IAS	P HEMACHANDRA	P RAJASEKHAR S LAKSHMINARAYANA REDDY(SC FOR GVMC) GP MUNICIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
45	CC/1296/2014 (WP/14474/2013)	KOTTALA KODANDA RAM Vs MR. M. JANARDHANA REDDY	V SIVAPRASAD REDDY		CHITTOOR
46	CC/1420/2014 (WP/13816/2014)	K.ADINARAYANA Vs SRI. JADISH CHANDRA SHARMA I.A.S.	VENKATESHWARLU GUMMADEVELLY	GP FOR REVENUE (AP) K MADHAVA REDDY (SC FOR ENDOWMENTS AR) P RAJANI REDDY	VISAKHAPATNAM
47	CC/1690/2014 (WP/23191/2007)	P.R.GOPALAKRISHNA REDDY (DIED) PER L.R. Vs SRI VIJAYA MOHAN	T N M RANGA RAO	GP FOR LAND ACQUISITION (AP) GP FOR IRRRI AND CAD	KURNOOL
48	CC/1745/2014 (WP/20036/2003)	DARSI PHEBE SARAH GUNTUR DIST. Vs NILAM SAWHNEY I.A.S HYD & 4 OTHERS	N BHARAT BABU	GP FOR HIGHER EDUCATION (AP) THE ADVOCATE GENERAL	GUNTUR
49	CC/1757/2014 (WP/12269/2012)	E.ANIL Vs SRI ADHAR SINHA I.A.S.	GANGISETTY RAJESWARA RAO	K V RAGHU VEER	PRAKASAM

50	CC/1758/2014 (WP/23273/2012)	V.SUSANTHAMMA Vs SRI ADHAR SINHA I.A.S.	GANGISETTY RAJESWARA RAO	L V S NAGARAJU	KURNOOL
51	CC/1759/2014 (WP/7280/2012)	Y. PRABHAKAR REDDY Vs SRI ADHAR SINHA I.A.S.	GANGISETTY RAJESWARA RAO	GP FOR SCHOOL EDUCATION (AP)	KURNOOL
52	CC/1772/2014 (WP/27508/2012) IA 1/2014(APPL 992/2014) Direction Petition IA 1/2026 Condone Delay in Rep IA 2/2026 Set Aside Petition IA 3/2026 L R Petition	SMT.PATAN MAHBOOB CHAND Vs SRI J.C.SARMA I.A.S.	POLISETTY RADHA KRISHNA	GP FOR REVENUE (AP)	YSR KADAPA
53	CC/1774/2014 (WP/25513/2014)	P.RAMAKRISHNA Vs SRI.P.V. SUDHAKAR	T S VENKATARAMANA		EAST GODAVARI
54	CC/1775/2014 (WP/25514/2014)	M.V.REDDY Vs SRI.P.V. SUDHAKAR	T S VENKATARAMANA		EAST GODAVARI
55	CC/1798/2014 (WP/16427/2014) IA 1/2014(APPL 999/2014) Direction Petition	B.LAKSHMAN RAO Vs SRI K. VIJAYANAND I.A.S.	S R SANKU AND KAVITI MURALI KRISHNA	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
56	CC/1800/2014 (WP/9038/2009)	N. CH. PULLA RAO Vs SRI BUSI SAM BOB	P VENKATA RAO	K NARSI REDDY	VISAKHAPATNAM
57	CC/1823/2014 (WP/15010/2014)	R.K.V.CHOUDARY Vs S.P. SINGH	K V SESHAGIRI RAO	ELEVATED AS JUDGE	VIZIANAGARAM
58	CC/1840/2014 (WP/25808/2012)	Y.S.RAMACHANDRA REDDY Vs MR. B. SAMBOB	V R REDDY KOVVURI	K NARSI REDDY	YSR KADAPA
59	CC/1859/2014 (WP/12011/2014)	G. CHINMAYI Vs SRI. CH. VIJAYAMOHAN IAS	N ASWARTHA NARAYANA	GP FOR REVENUE (AP) GP FOR SOCIAL WELFARE	KURNOOL
60	CC/1864/2014 (WP/15133/2014) IA 1/2014(APPL 1044/2014) Direction Petition	M. RAVI KUMAR Vs SRI K. VIJAYANAND I.A.S.	S R SANKU AND KAVITI MURALI KRISHNA	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
61	CC/1889/2014 (WP/1396/2014)	V. LAKSHMI DEVAMMA Vs HUSSAIN SAHEB	K V RAGHU VEER	GP FOR LAND ACQUISITION (AP) ADDL ADVOCATE GENERAL	ANANTAPUR
62	CC/1895/2014 (WP/24377/2007) IA 1/2026 Implead Petition	KODALI RAJU Vs J. POORNA CHANDRA RAO	M PITCHAIAH	P DURGA PRASAD SC FOR APSRTC	KRISHNA
63	CC/1916/2014 (WP/7079/2012)	K. SRINIVASULU Vs D. HUSSAIN SAHEB	KARNAM RAMESH	GP FOR LAND ACQUISITION (AP)	ANANTAPUR
64	CC/1970/2014 (WP/29887/2014)	CHINNALA SATYAM @ SATYANARAYANA Vs S.SUDHASAGAR	UMASANKAR LOKANADHAM	GP FOR REVENUE (AP)	SRIKAKULAM
65	CC/1975/2014 (WP/20820/2014)	V.M.ANWAR Vs MR. M.RANGA NAYAKULU	Y KANAKALINGESWARA RAO	GP FOR HOME (AP)	KURNOOL

66	CC/1992/2014 (WP/31241/2012) IA 1/2014(APPL 1117/2014) Direction Petition	HINDU COLLEGE HIGH SCHOOL Vs ADUR SINHA	N SRIRAM MURTHY	GP FOR SCHOOL EDUCATION (AP) L V S NAGARAJU	GUNTUR
67	CC/1995/2014 (WP/7559/2013)	PARACHURI NARASIMHA MURTHY HYD Vs T. SRIRAMULU NELLORE DIST.	M BRAHMA REDDY	GP FOR REVENUE (AP)	SPS NELLORE
68	CC/2000/2014 (WP/2076/2014)	SHAIK SHAMSHUDDIN Vs MR. RAGHURAM REDDY	VENKAT CHALLA	GP FOR HOME (AP)	EAST GODAVARI
69	CC/2001/2014 (WP/15509/2012)	A.V.RAMANAREDDY Vs K.SUNITHA	T V V KOTESWARA RAO	GP FOR EDUCATION (AP)	GUNTUR
70	CC/2004/2014 (WP/28924/2014)	DR CHEVIREDDY BHASKAR REDDY Vs SMT ANURADHA	K RAGHUVVEER REDDY	THE ADVOCATE GENERAL (AP)	CHITTOOR
71	CC/2008/2014 (WP/6066/2014)	KOLLI TATALU Vs SRI VARAHA VENKATA SIVA	M KARUNA SAGAR	GP FOR REVENUE (AP)	VISAKHAPATNAM
72	CC/2009/2014 (WP/20066/2008) IA 1/2025 Miscellaneous Petition	M.RAVI BABU Vs SRI J.POORNA CHANDRA RAO	M PITCHAIAH	S PRANATHI M SOLOMON RAJU	GUNTUR
73	CC/2024/2014 (WP/7431/2013)	KONURU RANGA RAO Vs M. VENKATESHWARLU	M S N PRASAD	GP FOR REVENUE (AP)	PRAKASAM
74	CC/2027/2014 (WP/11442/2012)	C.V. RAMANA Vs K. VIJAY ANAND	DASARI VIJAYA KUMAR	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	YSR KADAPA
75	CC/2037/2014 (WP/15974/2014)	CHINTHAKUNTA DASTHAGIRI Vs SRI DR.NAVEEN GALATI	P RAJANI REDDY	GP FOR HOME (AP)	YSR KADAPA
76	CC/2042/2014 (WP/6239/2009) IA 1/2014(APPL 1142/2014) Direction Petition IA 1/2015(APPL 299/2015) Implead Petition IA 2/2025 Additional Material Petition	C.S.I HIGH SCHOOL Vs MR. ADHAR SINHA IAS	N ASHWANI KUMAR	L V S NAGARAJU RAMA CHANDRA RAO GURRAM	CHITTOOR
77	CC/2097/2014 (WP/26537/2011)	AVINASH Vs K.ARUL JYOTHI	K S MURTHY	PUSHPINDER KAUR	EAST GODAVARI
78	CC/2109/2014 (WP/2599/2012)	S.M.MAHABOBBASHA Vs SHRI SIDDARTH JAIN	V B SUBRAHMANYAM	GP FOR LAND ACQUISITION (AP)	CHITTOOR
79	CC/2113/2014 (WP/29532/2014)	TEJOMOI MAHILA DWACRA GROUP Vs SRI M. SUDHAKAR	NARENDER REDDY PADALA	P ROY REDDY	KRISHNA
80	CC/2127/2014 (WP/22836/2002)	GUDPATI KONDAPPA Vs J. PURNACHANDER RAO	KAMALAKARA RAO BATHINA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
81	CC/2132/2014 (WP/20611/2013)	S.BABA FAKRUDDIN Vs SRI. ADHAR SINHA	K SREEDHAR MURTHY	GP FOR SCHOOL EDUCATION (AP) K V RAGHU VEER	KURNOOL

82	CC/2149/2014 (WP/9484/2006)	D.BABJI Vs SMT.T.PRAVEENA	V V N NARAYANA RAO	BH RAMA KRISHNA NAIK	VISAKHAPATNAM
83	CC/2175/2014 (WP/29390/2009) IA 1/2018 Implead Petition	GAJULAPALLI VENKAT REDDY SPSR NELLORE DIST. & ANOTHER Vs RAVINDRANATH SPSR NELLORE DIST.	T C KRISHNAN	GP FOR REVENUE (AP)	SPS NELLORE
84	CC/2193/2014 (WP/22184/2013)	B. SUVARNA Vs SRI. VASANTHABABU	N ASWARTHA NARAYANA	GP FOR SCHOOL EDUCATION (AP) GP FOR REVENUE	ANANTAPUR
85	CC/2219/2014 (WP/35376/2014)	ORUGANTI SREENIVASA RAO Vs SRI.S.S.RAVAT	P VENKATA RAO		SRIKAKULAM
86	CC/2226/2014 (WP/39751/2012)	SENGUNDHAR KULA VELLATHUR MARABINAR SANGAM Vs SRI B. RAMI REDDY	P KRISHNA REDDY		CHITTOOR
87	CC/2230/2014 (WP/38894/2014) IA 1/2014(APPL 1253/2014) Direction Petition IA 2/2014(APPL 1284/2014) Permission Petition	TANIKONDA CHIRANJEEVI Vs VENKATESHWAR RAO I.P.S	P SHASHI KIRAN	GP FOR HOME (TG)	KRISHNA
88	CC/2231/2014 (WP/2084/2014)	REDDY RAMBABU Vs CH. SRIKANTH	P NAGENDRA REDDY	GP FOR HOME (AP)	PRAKASAM
89	CC/2232/2014 (WP/14/2013) IA 1/2014(APPL 1254/2014) Direction Petition	SAYYED BASHA KURNOOL DIST Vs SRI K. VINAY KUMAR M.SC. M.PHIL. YSR KADAPA DIST & 3 OTHER	CHALLA SIVASANKAR	GP FOR REVENUE (AP)	YSR KADAPA
90	CC/2233/2014 (WP/35934/2014)	M/S. K.C.R. GRANITES Vs SRI SIDDARTHA JAIN I.A.S	MD SALEEM	GP FOR REVENUE (AP)	CHITTOOR
91	CC/2263/2014 (WP/5291/2009)	A.A.S.L.G.KUMAR Vs ABDUL RAHEEM	MANGENA SREE RAMA RAO	GP FOR REVENUE (AP)	WEST GODAVARI
92	CC/511/2016 (WP/21040/2014) IA 1/2026 Implead Petition	P.HARINATHA REDDY CHITTOOR DIST. Vs B.KITTANNA CHITTOOR DIST. & ANOTHER	G V SHIVAJI	S APPADHARA REDDY	CHITTOOR
93	CC/2427/2017 (WP/38334/2016) IA 2/2021 Implead Petition IA 1/2022 Substitute Petition IA 1/2026 Implead Petition IA 2/2026 Permission Petition	SRI GANESH ENTERPRISES Vs SMT. Y.V. ANURADHA I.A.S.	V NITESH	P RAJANI REDDY K MADHAVA REDDY (SC FOR ENDOWMENTS AR) K B RAMANNA DORA KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA
94	CC/175/2020 (WP/13060/2019) IA 1/2025 Implead Petition IA 1/2026 L R Petition	K VEERA REDDY Vs N LAXMIPATHI RAO	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES I (AP) Y N VIVEKANANDA G RAJU	GUNTUR

95	CC/505/2020 (WP/8330/2015) IA 1/2026 Implead Petition	O M S MANORANJANI Vs G VEERA PANDIAN IAS	SURESH KUMAR REDDY KALAVA	T V S KUMAR	KURNOOL
96	CC/502/2021 (WP/14738/2019)	Y.V.CHANDRA RAO Vs SRI ADITYANATH DAS	T S N SUDHAKAR	G V L MURTHY NAGARAJU PULLAGURA	GUNTUR
97	CC/1475/2021 (WP/20795/2020)	N.VASUDEVA REDDY Vs SRI N.RAJASEKHAR	ARUN SHOWRI G	VENKATA JAGANNADHA RAO E MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	YSR KADAPA
98	CC/2073/2021 (WP/18592/2019)	ANAKAPALLI VARALAKSHMI Vs SMT. B.V.RANI	V V SATISH	P SUBASH	VISAKHAPATNAM
99.1,99.2 along with 99					
99	CC/622/2022 (WP/43813/2017)	K. MURALIDHAR REDDY Vs SMT. Y. SRI LAKSHMI	T LAKSHMI NARAYANA	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SUSHMA YAGANTI Y KANAKALINGESWARA RAO	SPS NELLORE
99.1	CC/614/2022 (WP/36710/2016) IA 1/2022 Leave Petition IA 2/2022 Leave Petition IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition IA 4/2023 Leave Petition IA 2/2026 Implead Petition IA 4/2026 Receive Docs Petition	K. MURALIDHAR REDDY Vs SMT Y SRI LAKSHMI IAS	T LAKSHMI NARAYANA	C SUMON A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) SUSHMA YAGANTI A S C BOSE NAGARAJU PULLAGURA Y KANAKALINGESWARA RAO SREEKANTH REDDY AMBATI	SPS NELLORE
99.2	CC/629/2022 (WP/12885/2018)	K. SYAMSUNDAR REDDY Vs SMT. Y. SRI LALQSHMI I.A.S	T LAKSHMI NARAYANA	A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) Y KANAKALINGESWARA RAO	SPS NELLORE
100.1 along with 100					
100	CC/5117/2022 (WP/12298/2015)	T.VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	K V RAGHU VEER RAMESH BABU TALLURI SC For S.V.UNIVERSITY TIRUPATI BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY	CHITTOOR
100.1	WP/12298/2015 IA 1/2015(WPMP 16205/2015) Direction Petition IA 1/2021 Review Petition	T. VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	CH DHANAMJAYA	GP FOR EDUCATION (AP) - BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY	
101	CC/1009/2023 (WP/24842/2021) IA 1/2025 Permission Petition	VEMULAPALLI RAMANJANEYULU Vs P.RANJIT BASHAIAS	T B L MURTHY	P SUBASH	KRISHNA

102	CC/1622/2023 (WP/20049/2022) IA 1/2023 Dispense with Petition IA 1/2024 Implead Petition	M/S. SIVA SAI SECURITY SERVICES Vs SRI SASI BHUSHAN KUMARI.A.S	DASARI S V V S V PRASAD	S SIVA KUMARI S NISCHALA REDDY NAGARAJU PULLAGURA IA NO:1/2024 NOTICE ORDER DATED 28/07/2026 R 3 NOTICE SERVED	SPS NELLORE
103	CC/3812/2023 (WP/5102/2023) IA 1/2023 Dispense with Petition IA 1/2025 Implead Petition	A.GOPAL Vs SRI Y.SRILAKSHMIAS	KAMBHAMPATI RAMESH BABU	B S SHIVAJI S NISCHALA REDDY NAGARAJU PULLAGURA N RANGA REDDY (SC MC RSEEMA SPSR NLR) RR 4 NOTICE SENT THROUGH SPEED POST ON 14.08.2026 ARE NOT YET RETURNED.	SPS NELLORE
104.1 along with 104					
104	CC/4728/2023 (WP/22608/2016)	GUDLA APPAYAMMA Vs MALLIKHARJUNAI.A.S	M S R CHANDRA MURTHY	KIRAN TIRUMALASETTI S PRANATHI (NOTE)	VISAKHAPATNAM
104.1	WP/22608/2016 IA 1/2016(WPMP 27794/2016) Direction Petition IA 1/2023 Review Petition IA 2/2023 Stay Petition	GUDLA APPAYAMMA VISAKHAPATNAM DIST. Vs PRL. SECRETARY REVENUE (UC-I) DEPT. HYD AND 3 OTHERS	G PURUSHOTHAM REDDY	GP FOR REVENUE (AP) SOMISETTY GANESH BABU SC For VUDA and MUDA V SURYA KIRAN KUMAR (SC FOR VMRD and MUDA) P JAGADISH CHANDRA PRASAD(SC FOR VUDA) SREEKANTH REDDY AMBATI	-
105	CC/1331/2024 (WP/13439/2023) IA 2/2026 Implead Petition	M/S.SOFTLINE ADVERTISING PVT. LTD. Vs MR.S.CHINNARAMUDU IAS	P V N KIRAN KUMAR	BABUJI TENNETI GANDRALA RATHNA KUMAR SC For APSCCFC LTD	GUNTUR
106	CC/1782/2024 (WP/39234/2014) IA 1/2025 Miscellaneous Petition IA 1/2026 Implead Petition	SINGAMALA PITCHI REDDY(DIED) Vs SRI SHASHI BUSHAN KUMARIAS	D KODANDARAMI REDDY	K M KRISHNA REDDY	YSR KADAPA
107.1 along with 107					
107	CC/4553/2024 (WP/43794/2024) IA 1/2024 Dispense with Petition IA 1/2026 Implead Petition	SR EDIFICE PRIVATE LIMITED Vs S RAJANI	SURESH KUMAR REDDY KALAVA	V SANTHISREE RAMAKRISHNA PATIVADA	CHITTOOR
107.1	CC/2767/2025 (WP/43793/2017) IA 1/2026 Implead Petition	SR EDIFICE PRIVATE LIMITED Vs RAJANI	SURESH KUMAR REDDY KALAVA	V SANTHISREE Y BALAJI	CHITTOOR
108	CC/4842/2024 (WP/8952/2021) IA 3/2025 Miscellaneous Petition	GIRAJALA SESHIAH Vs SASHIBUSHAN KUMAR IAS	M R TAGORE	NAGARAJU NAGURU	EAST GODAVARI
109.1 along with 109					
109	CC/1695/2025 (IA/3/2023)	G AYYAPPA SIVA KUMAR Vs SRI NARAYANA BHARATH GUPTA IAS	DEVALARAJU ANIL KUMAR	RAMA CHANDRA RAO GURRAM	GUNTUR

109.1	WP/3701/2023 IA 1/2023 Direction Petition IA 3/2023 Direction Petition IA 4/2023 Suspension Petition IA 5/2023 Direction Petition IA 1/2024 Leave Petition IA 1/2025 Vacate Stay Petition	G. AYYAPPA SIVA KUMAR Vs THE DIRECTOR	DEVALARAJU ANIL KUMAR	RAMA CHANDRA RAO GURRAM GP FOR HIGHER EDUCATION M SRIKANTH	VISAKHAPATNAM
110	CC/1607/2026 (WP/3892/2009)	SHAIK ISMAIL Vs NISHANTH KUMAR	PALA KARTHI KIRAN	SUSHMA YAGANTI	YSR KADAPA
111	CC/2748/2026 (WP/12188/2026)	V. GANDHI BABU Vs SRI N. TEJ BHARATH I.A.S	AKKENA VENU GOPALA RAO	SREEKANTH REDDY AMBATI A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP)	VISAKHAPATNAM
112	CC/2758/2026 (WP/6245/2026)	S JEEVAN KUMAR Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
113	CC/2759/2026 (WP/6076/2026)	BATTULA DINESH KUMAR Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
114	CC/2760/2026 (WP/6155/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
115	CC/2761/2026 (WP/6060/2026)	BATTULA DINESH KUMAR Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL

116	CC/2765/2026 (WP/6070/2026)	SHAIK ABUBAKAR BASHA Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
117	CC/2773/2026 (WP/6140/2026)	BATTULA DINESH KUMAR Vs PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	NAGARAJU PULLAGURA RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
118	CC/2774/2026 (WP/6125/2026)	S. JEEVAN KUMAR Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
119	CC/2775/2026 (WP/6116/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	NAGARAJU PULLAGURA RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
120	CC/2776/2026 (WP/6130/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
121	CC/2777/2026 (WP/2777/2026)	SHAIK ABUBAKAR BASHA Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	NAGARAJU PULLAGURA RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL

122	CC/2778/2026 (WP/6127/2026)	BATTULA DINESH KUMAR Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
123	CC/2779/2026 (WP/6492/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
124	CC/2780/2026 (WP/6098/2026)	YARRAGIDDAIAH GIRI BABU Vs PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
125	CC/2781/2026 (WP/6489/2026)	V VENKATESWARA REDDY Vs Y LAKSHMI	P M MITHILESHWARA REDDY	R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 2 TO 6 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
126	CC/2782/2026 (WP/6088/2020)	BATTULA DINESH KUMAR Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
127	CC/2783/2026 (WP/6114/2026)	YARRAGIDDAIAH GINI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL

128	CC/2784/2026 (WP/6124/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
129	CC/2785/2026 (WP/6078/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
130	CC/2786/2026 (WP/6126/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	NAGARAJU PULLAGURA RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
131	CC/2787/2026 (WP/6141/2026)	BATTULA DINESH KUMAR Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
132	CC/2788/2026 (WP/6115/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
133	CC/2789/2026 (WP/6148/2026)	BATTULA DINESH KUMAR Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL

134	CC/2790/2026 (WP/6168/2026)	BATTULA DINESH KUMAR Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
135	CC/2791/2026 (WP/6073/2026)	S JEEVAN KUMAR Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
136	CC/2792/2026 (WP/6065/2026)	SHAIK ABUBAKAR BASHA Vs SRI PEEYUSH KUMAR IAS	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
137	CC/2793/2026 (WP/6117/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
138	CC/2794/2026 (WP/6064/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
139	CC/2795/2026 (WP/6069/2026)	S. JEEVAN KUMAR Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL

140	CC/2797/2026 (WP/6636/2026)	S. JEEVAN KUMAR Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
141	CC/2798/2026 (WP/6144/2026)	YARRAGIDDAIAH GIRI BABU Vs SRI PEEYUSH KUMAR I.A.S	P M MITHILESHWARA REDDY	SOMA RAJU YELISETTI RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 7 NOTICE SENT THROUGH THE DISTRICT JUDGE KURNOOL AND SPEED POST ARE NOT YET RETURNED.	KURNOOL
142	CC/2826/2026 (WP/30105/2025)	M/S. CRR CONSTRUCTIONS Vs SRI. PEEYUSH KUMAR I.A.S	KAMBHAMPATI RAMESH BABU	SOMA RAJU YELISETTI V CH NAIDU	KRISHNA
143	CC/2831/2026 (WP/3935/2026)	PERUGU VASU Vs SRI PEEYUSH KUMAR	G.SAI LOCHAN	SOMA RAJU YELISETTI	PRAKASAM
144	CC/2840/2026 (WP/13679/2025)	C RAMASEKHAR REDDY Vs SRI PEEYUSH KUMAR	K NAGA PHANINDRA	SOMA RAJU YELISETTI GUDAPATI LAKSHMI NARAYANA SREEKANTH REDDY AMBATI	KURNOOL
145	CC/2854/2026 (WP/13709/2025)	BHAVANAM VENKATARAMI REDDY Vs SRI. PEEYUSH KUMAR I.A.S	KAMBHAMPATI RAMESH BABU	SOMA RAJU YELISETTI NAGARAJU NAGURU RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE PRAKASAM AND SPEED POST ARE NOT YET RETURNED.	PRAKASAM
146	CC/2858/2026 (WP/19366/2024)	BOPPURI BHUMIKA Vs SRI P. RAJA BABU	KOCHIRI RAJA SHEKAR		PRAKASAM
147	CC/2862/2026 (WP/16884/2025)	LANKAYAGARI SUBBARAYUDU Vs NISHANT KUMAR IAS	BUGULU SREETEJA	SPL C FOR NREGS(M S R CHANDRA MURTHY)	YSR KADAPA
148	CC/2893/2026 (WP/8300/2025)	JADDU RADHA KRISHNA Vs SRI KANTILAL DANDE	VARDHINEEDI SAI KIRAN	NAGARAJU NAGURU SOMA RAJU YELISETTI R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. RR 3 TO 6 NOTICE SENT THROUGH THE DISTRICT JUDGE KRISHNA AND SPEED POST ARE NOT YET RETURNED.	KRISHNA
149	CC/2894/2026 (WP/17553/2025)	WARD AMENITIES SECRETARIES ASSOCIATION AP Vs SRI S.SURESH KUMARIAS.	G V SHIVAJI	BALA MOHAN RAO S R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	VISAKHAPATNAM

150	CC/2918/2026 (WP/184/2026)	SRI RAO SURESH Vs SRI S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	SOMA RAJU YELISETTI M Krishna Rao SC for skl vzm kkd Municipal Corporations R 1 NOTICE SERVED R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND SPEED POST ARE NOT YET RETURNED	EAST GODAVARI
151	CC/2920/2026 (WP/3716/2026)	SRI. CHERUURU KAMAKSHIAH Vs SRI. S.SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	SREEKANTH REDDY AMBATI VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations SOMA RAJU YELISETTI R 1 NOTICE SERVED RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND SPEED POST ARE NOT YET RETURNED	SPS NELLORE
152	CC/2931/2026 (WP/6631/2026)	SRI CHERUURU KAMAKSHIAH Vs SRI S SURESH KUMAR	DEVASRI ROSHAN KANCHARLA	SREEKANTH REDDY AMBATI VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations SOMA RAJU YELISETTI R 1 NOTICE SERVED RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE NELLORE AND SPEED POST ARE NOT YET RETURNED	SPS NELLORE

INTERLOCUTORY

153	CC/5578/2011/ (Filing No.) IA 1/2011(APPL 880/2011) Leave Petition IA 3/2011(APPL 6524/2011) Leave Petition	PRIVATE ACCOUNTING COLLECTION & COMMERCIAL LABOUR UNION Vs B. CHANDRASEKHAR AND 3 ORS	K RAJANNA		KURNOOL
154	IA/1/2014(APPL 264/2014) Restoration Petition CC/2094/2013	YANAMALA VENKATA SWAMY Vs SRI RAVI KUMAR	P GOVINDA RAJULU	K. SARALA REDDY(SC FOR APSRTC PNV)	SPS NELLORE
155	CC/2585/2014/ (Filing No.) IA 1/2014(APPL 394/2014) Leave Petition	PERAVALI CHANDRA SHEKAR RAO KRISHNA DIST. & ANOTHER Vs T.P. DAS HYD AND 2 OTHERS	P SHASHI KIRAN		KRISHNA
156	CC/5051/2014/ (Filing No.) IA 1/2014(APPL 785/2014) Leave Petition	M/S CONCAST INFRATECH LTD. BHOPAL Vs CHENNURI RAMBABU PRAKASAM DIST.	ELEVATED AS JUDGE ELEVATED AS JUDGE	GP FOR TRANSPORT (AP) ELEVATED AS JUDGE ELEVATED AS JUDGE	PRAKASAM
157	CC/5956/2014/ (Filing No.) IA 1/2014(APPL 1022/2014) Leave Petition IA 2/2014(APPL 1023/2014) Implead Petition	KILLI SIMHACHALAM (DIED) REP. BY HIS LEGAL HEIRS 2 TO 5 & 4 Vs M.V. SATYANARAYANA VISAKHAPATNAM AND ANR	T M K CHAITANYA		VISAKHAPATNAM
158	CC/6386/2014/ (Filing No.) IA 1/2014(APPL 890/2014) Leave Petition IA 2/2014(APPL 6387/2014) Suspension Petition	ANJI REDDY NAGAR WELFARE ASSOCIATION GUNTUR DIST. Vs KANTHILAL DANDE GUNTUR DIST.	B DEVADAS		GUNTUR

159	CC/7513/2014/ (Filing No.) IA 1/2015(APPL 60/2015) Implead Petition IA 2/2015(APPL 239/2015) Condone Delay in Rep	SYED ZAMEER AHMED VISAKHAPATNAM & ANOTHER Vs V. SIMHADRI RAO VISAKHAPATNAM AND 3 OTHERS	A V S LAXMI		VISAKHAPATNAM
160	CC/9403/2014/ (Filing No.) IA 1/2014(APPL 1290/2014) Leave Petition	MANAGING COMMITTEE KURNOOL DIST. Vs S.V. RAMANA RAO KURNOOL DIST.	SUBHANI S M		KURNOOL
161	CC/7347/2026/ (Filing No.) IA 1/2026-Leave Petition	KONDURU VENKATA SUBBA RAJU Vs SRI HIMANSHU SHUKLA	Y RAKESH	K M KRISHNA REDDY RR 1 TO 3 NOTICE SERVED	SPS NELLORE